

(d) whether any consultations have been held with trade unions in this regard; and

(e) if so, the outcome of the same?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (e) The Department of Industrial Policy & Promotion has suggested certain amendments to Section 25FFF of the Industrial Disputes Act, 1947 in the context of implementing the National Manufacturing Policy. This Ministry has organised two tri-partite consultations with the stakeholders to ascertain their views. The proposed amendments have not been finalised.

Upgradation and renovation of Ravindra Bhawan, Bhopal

†2770. SHRI DIGVIJAYA SINGH: Will the Minister of CULTURE be pleased to state the factual position of the case of upgradation and renovation of Ravindra Bhawan Auditorium of Bhopal sent to the Ministry of Culture on 25 June, 2012?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): The proposal for renovation of the Ravindra Bhawan, Bhopal has been sanctioned by the Ministry on 31.3.2014 under the Tagore Cultural Complexes Scheme for a project cost of ₹ 15.00 crore for the first phase of the project. ₹9.00 crore has been recommended as the Central share. ₹ 96.00 lakh has already been released to the State Government of Madhya Pradesh.

Negative growth in employment generation

2771.SHRI NARENDRA KUMAR KASHYAP: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether annual growth of employment generation in some States is negative;

(b) if so, the State-wise/Union Territory-wise details thereof during each of the last three years and the current year;

(c) whether there has been a steep rise in unemployment and the incidents of people migrating to other States due to absence of infrastructure and no industrial growth; and

(d) if so, Government's reaction thereto and the remedial measures taken by Government in this regard?

†Original notice of the question was received in Hindi.